

(b) What are the findings of the site selection committee and what action Government propose to take on their findings?

**The Minister of Communications (Shri Jagjivan Ram):** (a) and (b). Hubli has been included in our current programme for the construction of new aerodromes. A site 3 miles from Hubli Railway Station on the Hubli-Amengiri road has been selected and, funds permitting, the work is expected to be taken up within the next three years.

#### RAILWAY LAND

**\*1434. Pandit S. C. Mishra:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that lands leased out under the policy of affording opportunity for growing more food, cease to be Railway property;

(b) if so, whose property such kind of land becomes; and

(c) whether Government have laid down any specific rules for the leasing out of such land?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) No, Sir.

(b) Does not arise.

(c) Yes, Sir. Surplus Railway land fit for cultivation is handed over to the State Governments for letting to individual cultivators subject to the condition *inter alia* that no accrual of occupancy or tenancy right arises.

#### RAILWAY LAND

**\*1435. Pandit S. C. Mishra:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that one hundred *bighas* of Railway land near Burhee Station on Eastern Railway, have been leased out to one single person;

(b) whether a representation has been received by Government on behalf of landless Scheduled Castes for the grant of this land; and

(c) if so, what steps Government are contemplating to take in this matter?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) There is no station as Burpaya on the Eastern Railway. Presumably the hon. Member is referring to Burhee Station. About 39 acres surplus Railway land fit for cultivation has been handed over to the State Governments for letting to cultivators, and the responsibility for distributing such lands lies entirely with them. It is reported that the State Government have let this land to one person.

(b) No representation has been received by the Ministry of Railways.

(c) Does not arise.

#### MONGHYR-MONGHYR GHAT STEAMER SERVICE

**\*1436. Pandit S. C. Mishra:** Will the Minister of Railways be pleased to state:

(a) whether the steamer service between Monghyr and Monghyr Ghat was at any time a co-ordinated railway service run by the late E.I.R. Company; and

(b) if so, when was this service given up and under what circumstances?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) Yes, Sir, from 1920 to 31st May, 1943.

(b) From 1st June, 1943, the railway ferry service between Monghyr and Monghyr Ghat was closed down due to the requisitioning of ferry steamers for Military purposes.

#### GORAKHPUR LABOUR FORCE ORGANISATION

**\*1437. Shri Mohana Rao:** Will the Minister of Labour be pleased to state:

(a) the total number of workers recruited by Gorakhpur Labour Force

Organisation during the years 1952 and 1953 upto 1st December, 1953;

(b) the workers sent to different States (Industry-wise); and

(c) whether it is in the contemplation of Government to close down this organisation?

**The Minister of Labour (Shri V. V. Giri):** (a) The total number of workers recruited by the Gorakhpur Labour Organisation during the year 1952 was 18,024. During 1953 up to 1st December 1953 it was 17,139.

(b) A statement is laid on the Table of the House. [See Appendix VI, annexure No. 36.]

(c) The future of the Organisation will be discussed at the next meeting of the Indian Labour Conference being held in January 1954.

#### INDUSTRIAL TRIBUNAL

\*1438. **Shri Mohana Rao:** Will the Minister of Labour be pleased to state:

(a) when the Industrial Tribunal to go into the question of wages, dearness allowance, leave facilities etc. of the workers in Coal-mines will be constituted as assured by Government during the Fourth Session of the House of the People; and

(b) the reasons for delay in setting up the Tribunal?

**The Minister of Labour (Shri V. V. Giri):** (a) and (b). Government are re-examining the question and they hope to announce the decision shortly.

#### WEST COAST ROAD

\*1439. **Shri N. P. Damodaran:** (a) Will the Minister of Transport be pleased to state whether there is any proposal to change the alignment of the west-coast road (Bombay-Cape Comorin) passing through Chirakkal Taluk in Malabar District, Madras State and if so, what is the proposed change?

(b) Has any representation been received by Government for not changing the original alignment and if

so, what decision have Government taken in the matter?

(c) If any change in the alignment is contemplated, what are the reasons for the change?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) Yes; a proposal has been made to the Government of India that the existing alignment of the West Coast Road within the Chirakkal Taluk passing through Taliparamba should be changed to run via Kannapuram and Madayi.

(b) and (c). Representations have been received both for and against the proposed change in the alignment. The Government of India have not taken any decision in the matter which is under discussion with the State Government of Madras.

#### FISHERIES

651. **Shri V. P. Nayar:** Will the Minister of Food and Agriculture be pleased to state whether any systematic work is being carried out under the Fisheries Department in collecting the necessary data for the development of deep sea fishing from the Southern Waters—off the coast of Travancore-Cochin State and Malabar and off the Coramandal Coast, south of Madras?

**The Minister of Food and Agriculture (Shri Kidwai):** Collecting necessary data for coastal and estuarine fisheries is the responsibility of the State Governments concerned. The Central Government is only responsible for development of deep-sea fisheries for which work has been initiated at Bombay for collecting the necessary data off the Coasts of Bombay and Saurashtra.

#### MICA LABOUR WELFARE COMMITTEE, GUDUR

652. **Shri Nanadas:** (a) Will the Minister of Labour be pleased to state how the Mica Labour Welfare Committee at Gudur was constituted?

(b) Who are its present Members?

(c) When will their term of office expire?